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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**Execution Application No. 35/2023 (PB)  
in  
Original Application No. 673 of 2018 (PB)**

News item published in The Hindu authored by Shri Jacob Koshy Titled "More  
river stretches are now critically polluted: CPCB

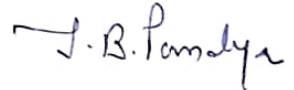
To,  
The Registrar,  
National Green Tribunal  
Principal Bench,  
New Delhi.

**Sub- Submission of Action Taken Report on Polluted River  
Stretches of Gujarat State in the matter of E.A NO-  
35/2023 (PB) in O.A. 673/2018 (PB) – Reg.**

Respected Sir,

Apropos of the above, you are hereby requested to accept the Action Taken  
Report of the Gujarat Pollution Control Board on Polluted River Stretches in the  
State of Gujarat.

**Filed For and on behalf of  
GUJARAT POLLUTION CONTROL BOARD**



**(J. B. Pandya)**

**Unit Head - PRS Branch**

**Place: Gandhinagar**

**Date: 20/09/2025**

**Action Taken Report on Polluted River Stretches on Behalf of GPCB  
Gujarat**

**E.A NO- 35/2023 In O.A. 673/2018**

**News Item Published in The Hindu authored by Jacob Koshy Titled “ More River Stretches”**

**Introduction:**

Proceedings were initiated based on a news item dated 17.09.2018 in ‘The Hindu’ authored by Shri Jacob Koshy titled as “More river stretches are now critically polluted: CPCB”. According to the news item, 351 Polluted River stretches have been identified by the Central Pollution Control Board (CPCB) in all the states. **Polluted River Stretches (PRS) in Gujarat was 20 Nos. as per order dated 20/09/2018.**

Priority as per CPCB criteria Based on BOD (in mg/L)	Nos. of PRS as per Hon’ble NGT order dated 20/09/2018
I (BOD>30)	05 (Sabarmati, Bhadhar, Amlakhadi, Bhogavo, Khari)
II (BOD 20 to 30)	01 (Vishwamitri)
III (BOD 11 to20)	02 (Dhadhar, Triveni)
IV (BOD 6 to10)	06 (Damanganga, Kolak, Shedhi, Mahi, Tapi, Amravati)
V (BOD 3 to 6)	06 (Tapi, Baleshwar, Kim, Narmada, Meshwo, Anas)
Total	20

**Action Taken:**

Action plans were prepared by the State for all the 20 Polluted River Stretches (PRS). The State has submitted Action Plans for PRS of priority I & IV to CPCB within time limit and the same were approved by CPCB. Action Plans of 6 PRS of priority V have been submitted to CPCB and does not need approval by CPCB.

With respect to the PRS; 99 nos. of Sewage Treatment Plants (STPs) and 12 Common Effluent Treatment Plants (CETPs) including expansion of existing

CETPs were proposed for management of domestic waste water and industrial waste water respectively. Provision of estimated cost of Rs. 1930 crores for the proposed Sewage Treatment Plants has been made by various Departments of Government of Gujarat whereas provision of estimated cost of Rs. 442 crores for the proposed Common Effluent Treatment Plants (CETPs) including expansion has been made by respective industrial unit.

- The progress related to action points proposed under action plan is reviewed at central level by Central Monitoring Committee in Ministry of Jal Shakti and at state level by RRC and Hon'ble Chief Secretary, Gujarat State.
- River Rejuvenation Committee (RRC) was constituted on 29/11/2018 and total 12 meetings are conducted so far for taking stock of progress related to action points.
- Gujarat State has submitted Performance Bank Guarantee BG of Rs.15 Crore.
- Monthly progress report (MPR) of all PRS are regularly being submitted to the Ministry of Jalshakti in the format prescribed.
- State has ring fenced the amount of Rs. 2,100 Cr./- in compliance of the directions of Hon'ble NGT in the O.A. 606/2018 for management of solid waste and liquid waste.
- In compliance of the directions of Hon'ble NGT in the O.A. 606/2018; State Level Monitoring Committee (SLMC) constituted under the chairmanship of the Chief Secretary, Gujarat to monitor the management of Solid waste and liquid waste in the state.
- GPCB has started new initiatives of drone survey for priority – I PRS for identification of outlets in the rivers. Drone survey of river Sabarmati and Amlakhadi completed. Drone survey of PRS of river Bhadar, Bhogavo, Vishwamitri and Dhadhar have been carried out.

**List of Polluted River Stretches as per CPCB report 2022**

Priority as per CPCB criteria Based on BOD (in mg/L)	List of Polluted River Stretches as per CPCB report 2022 (Based on BOD results for the year 2019 and 2021)
I (BOD>30)	06 (Sabarmati, Bhadhar, Amlakhadi, Khari, Dhadhar, Vishwamitri)
II(BOD 20 to 30)	01 (Mindhola)
III(BOD 11 to20)	01 (Mahi)
IV(BOD 6 to10 )	01 (Shedhi)
V(BOD 3 to 6)	04 (Bhogavo, Bhukhi Khadi, Damanganga, Tapi)
Total	13

**List of Polluted River Stretches (PRS) removed from the list of PRS as per CPCB report 2022 as compared to CPCB report-2018.**

Sr No.	River Name
1	Baleshwar khadi
2	Kim
3	Kolak
4	Triveni
5	Amravati
6	Anas
7	Meshwo
8	Narmada

Considering the improvement in water quality of PRS, 8 nos. of PRS removed from the list of PRS and 01 PRS was newly added as per CPCB report – 2022. As per the CPCB report – 2018 the number of PRS of the state was 20 Nos. which was decreased to 13 as per the CPCB report – 2022.

As per the Monthly Progress Report submitted to NMCG, results of BOD in the during the years 2023 & 2024, water samples of only 07 PRS (Sabarmati, Khari, Bhadar, Amlakhadi, Vishwamitri, Dhadhar, Bhogavo), are showing BOD value > 03 mg/l, which is a basic criterion for identifying the stretch of the river as PRS.

Comparison of maximum BOD (mg/L) value of water samples collected from PRS.

Sr. No.	River Name	As per CPCB Report - 2018	As per CPCB Report - 2022	For the Year 2022	For the Year 2023	For the Year 2024	For the Year 2025 (up to June-2025)
1	Amlakhadi	40-45	49	50	19	22	22
2	Bhadhar	426	258.6	69	45	28	18
3	Bhogavo	67	6	6	5	5	4.2
4	Khari	235	195	56	68	78	95
5	Sabarmati	4 - 147	292	96	105	82	109
6	Vishwamitri	6-21	38	30	11	8	8
7	Dhadhar	16	33	21	9	8	5
8	Triveni	11	No PRS	<3	<3	<3	3.9
9	Amravati	10	No PRS	5	<3	<3	<3
10	Damanganga	8	5.3	<3	3	<3	<3
11	Kolak	8	No PRS	<3	<3	<3	<3
12	Mahi	4.5-7	12	<3	<3	<3	<3
13	Shedhi	9	6.2	3.8	<3	<3	<3
14	Tapi	8	3.4	<3	<3	<3	<3
15	Anas	5	No PRS	<3	<3	<3	<3
16	Baleshwar Khadi	4	No PRS	<3	<3	<3	<3
17	Kim	3.1	No PRS	<3	<3	<3	<3
18	Mindhola	6	28	7	3	<3	<3
19	Meshwo	4	No PRS	<3	<3	<3	<3
20	Narmada	5	No PRS	<3	<3	<3	<3
21	Bhukhi khadi	No PRS	3.9	<3	<3	<3	<3

### Sewage Management

Sr. No.	Title	As on September 2021	As on June-2025
1	Sewage Generation (in MLD)	4003	4414
2	Treatment Capacity (in MLD)	4230	6131.09
3	Gap w.r.to treatment capacity (in MLD)	NIL	NIL
4	Capacity Utilization (in MLD)	3010	4208.13
5	Gap w.r.to capacity utilization (in MLD)	994	205.87

**Status of STPs in the state.**

Sr. No.	Title	As on September 2021		As on June-2025	
		Total Nos.	Capacity (MLD)	Total Nos.	Capacity (MLD)
1	Operational STPs	102	4230	210	6131.09
2	Under Construction STPs	108	1175	55	1938.63
3	Under Planning STPs	39	858	29	1121.71
	<b>Total</b>	<b>249</b>	<b>6263</b>	<b>294</b>	<b>9191.43</b>

Latest status of Treated waste water reuse in the State is as under:

	TWW reuse started (MLD)	Project in tender/execution stage (MLD)	Projects under planning (MLD)	Total
Municipal Corporation	800	522	150	1472
Municipality	29.50	-	-	29.50
<b>Total</b>	<b>829.50</b>	<b>522</b>	<b>150</b>	<b>1501.50</b>

**Industrial Wastewater Management**

i. ETP details (As on 31/12/2024) :

- In State of Gujarat, total 40299 nos. of industries registered with State Pollution Control Board and out of which 14748 industries require functional primary ETP.
- Total 14317 industries have provided functional primary ETP.
- In Gujarat 431 Nos of industries found working without primary functional ETP.
  - Closure direction to industries: 303
  - Notices issued to industries: 124
  - Action Under Process: 4

ii. Status of CETPs in Gujarat (As on 31/03/2025):

- In State of Gujarat, there are currently 45 operational CETPs having hydraulic capacity of 903.545 MLD serving @ 7171 individual industries.
- Action taken by the Board against CETP for not complying with discharge norms.

Total No. of CETPs not meeting with discharge standards : 2

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- No of CETPs issued SCN under section 33-A of Water Act- 1974: 1
- No of CETPs issued NOD under section 33-A of Water Act- 1974: 1 No
- iii. Action taken by the Board during December-2024 against the individual industries not complying with discharge norms.
  - No of industries issued Closure Direction under section 33-A of Water Act: 303
  - No of industries issued Notice / SCN under section 33-A of Water Act- 1974: 124
  - No of industries action under process : 4